

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2010

Dated : 7th February, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Orissa Power Transmission Corporation Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay &
Mr. A. David

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan with
Mr. Hasan Murtaza for R.2 to 4.

ORDER

The learned counsel for the Respondents also finished their arguments.

The learned counsel for the parties are directed to file their respective Written Submissions on or before 02.03.2012 after serving copy on the other side.

Post the matter for further hearing and for reporting compliance on **13.03.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/vs